

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA. No. 236/2016

IN THE MATTER OF:

M/s Lakeland India Pvt. Ltd.

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PETITIONER

SECTION:

Under Section 391 to 394

Order delivered on 21.07.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

For the RD :- Mr. Balouni, Company Prosecutor

For the OL :- Ms. Chetana Kandpal, Company Prosecutor

ORDER

Learned Counsel for the petitioner as well as the Learned representative for RD & OL are present. At the request of Learned Counsel for the Petitioner, the matter is adjourned to 4th August, 2017.

- Sd -
(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sd/-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)